

Defective Case Register from 2025-07-28 to 2025-07-28

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/30083/2025	ADV.	2025-07-28	1.Name of the Petitioner Not Tally in declaration As well as Affidavit in the Contc. Petition.
2	D-BLAPL/22520/2025	AMULYA RATNA PANDA	2025-07-28	i) Father name of the petitioner in cause title not tally with Rejection order.
3	D-WP(C)/30038/2025	MANOJ PANIGRAHI	2025-07-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 30 to 35 not neat.
4	D-EXP/30022/2025	MANOJ KUMAR MOHANTY	2025-07-28	Code Incorrect.
5	D-CRLMC/22476/2025	JUGALA KISHORE PANDA	2025-07-28	TR case no. wrongly mentioned as ST case in entire petition.
6	D-WP(C)/24432/2025	SANTOSH KUMAR BEHERA	2025-07-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Serial no-4 correctly mentioned in the affidavit.Page 22 23 24 32 33 not partial neat. Name of the adv not mentioned capital letter in the v.nama.
7	D-ABLAPL/22666/2025	MANORANJAN DAS	2025-07-28	1. page no. 10 and 11 not legible.
8	D-WP(C)/30057/2025	TUSAR KANTA MAHANTA	2025-07-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Page marking not tally with Index and book mark.D.Fee of O.S.B.C Rs.50/- not paid in the v.nama.
9	D-CONTC/30102/2025	ADV.	2025-07-28	sl. nos. 7 and 8 repeated in petition para.
10	D-ABLAPL/22664/2025	SARBESWAR SAHOO	2025-07-28	1. Court fee of Rs. 6/- not paid in cause title. 2. Fathers name of the petitioner mentioned in Affidavit is not correct.
11	D-BLAPL/22319/2025	SATYAPADA SHARMA	2025-07-28	1)H.C.B.A.M.W.S.Of Rs. 50/ not paid.
12	D-WP(C)/30024/2025	BIJAYA KUMAR RAGADA	2025-07-28	O.p.nos.3 to 6 in annex. 2 not mentioned in the cause title.
13	D-WP(C)/30065/2025	BIJAYA KUMAR BEHERA 1	2025-07-28	Paragraphs not correct in declaration of affidavit
14	D-CRLA/22702/2025	PRASANNA KUMAR MISHRA	2025-07-28	1. Period of Delay 2 days
15	D-WP(C)/30000/2025	GOUTAM CHOUDHURY	2025-07-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS

				OF ALL THE SIGNING ADVOCATES NOT INDICATED Page no.11 not legible.2.Anx-7 not exhibited at page no.30.
16	D-ABLAPL/22647/2025	LALATENDU PAL	2025-07-28	i) Page nos.24 25 64 to 76 not properly scanned.ii) H. C. B. A. M. W. S of Rs. 50/ not paid.
17	D-BLAPL/21645/2025	SURJYA NARAYAN SAHU	2025-07-28	1. Annex- not properly arranged in petition. IN Cause Title G.R. Case no. mentioned 107/2023 But in Certified copy mentioned 93/2022.
18	D-EXP/29947/2025	MANOJ KUMAR MOHANTY	2025-07-28	Code Incorrect.
19	D-CRLMC/22645/2025	SARBESWAR SAHOO	2025-07-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit. Honble Court not tally with Rejection order and cause title.
20	D-BLAPL/22504/2025	ARIJEET MISHRA	2025-07-28	1) Paragraph Sl. no. of the petition , Affidavit and Declaration of the Affidavit not proper.
21	D-EXP/29961/2025	MANOJ KUMAR MOHANTY	2025-07-28	Code Incorrect.
22	D-ABLAPL/22716/2025	HARIPAD MOHANTY	2025-07-28	P.S and G.R nos not tally with cause title and synopsis.
23	D-ABLAPL/22549/2025	JYOTIRMAYA SAHOO	2025-07-28	1. Page marking of Bail Application and Annexure 1 in the Index is not correct. 2. Page marking of Annexure 1 is not correct. 3. Annexure 1 page 9 not legible. 4. Name of the Court mentioned in the Prayer is not correct.
24	D-ABLAPL/22653/2025	BIKASH KUMAR PRADHAN	2025-07-28	17-REFERENCE CERTIFICATE NOT FURNISHED. i)H.C.B.A.M.W. S of Rs. 50/ not paid.
25	D-CRLMP/22642/2025	BASUDEV PUJARI	2025-07-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
26	D-CRLMP/22635/2025	BYOMAKESH TRIPATHY	2025-07-28	.Petition not correctly addressed to Honorable Court
27	D-WP(C)/29956/2025	BIKASH MISHRA	2025-07-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
28	D-BLAPL/22382/2025	PRIYA RANJAN SINGH	2025-07-28	i)Date of F.I.R. not correct in Date Chart.
29	D-CONTC/24139/2025	SWAYAMJIT ROUT	2025-07-28	i) Status of the petitioner not furnished in the cause title .ii) Page no 15 to 21 not neat and legible.
30	D-ABLAPL/21451/2025	JAYADEBA BEHERA	2025-07-28	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION

				I) Annexure -2 not mentioned in Index..
31	D-WA/30033/2025	PRAVAT KUMAR PANDA, A.S.C	2025-07-28	1.C. copy of impugned order under Anx-3 incomplete filed. 2. Page no. 83 and 85 not available.
32	D-CRLMP/22643/2025	BASUDEV PUJARI	2025-07-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED PAGE NO. 10 NOT NEAT and LEGIBLE
33	D-BLAPL/22656/2025	CHINMAYA KUMAR SAHU	2025-07-28	1. Sur Name of the petitioner and father as mentioned in the cause title is not tally with Rejection order. 2 pending before the court as mentioned in the cause title , paragraph-1 and Prayer is not tally with Rejection order. 3. Information about petitioner in cause title mentioned W/O- Gangadhar Naik where as in Rejection order it is mentioned as S/O
34	D-WA/30034/2025	BIMBISAR DASH,A.G.A	2025-07-28	Para no. not correctly furnished in I.A. (delay petition)
35	D-BLAPL/22683/2025	BIRAJA PRASANNA DAS	2025-07-28	page marking not done correctly in Rejection order
36	D-CRLMP/22630/2025	BYOMAKESH TRIPATHY	2025-07-28	I.Petition not correctly addressed to Honorable Court
37	D-CRLMP/22536/2025	AMULYA RATNA PANDA	2025-07-28	14-NOT PROPERLY INDEXED.
38	D-BLAPL/22385/2025	PRAKASH CHANDRA DASH	2025-07-28	i) Date of F.I.R. and Date of occurrence not correct in date chart.
39	D-WP(C)/30070/2025	SANTOSH KUMAR SWAIN	2025-07-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date of copy of order vide annex-2 not tally with Index
40	D-WA/29606/2025	SAMIR KUMAR MISHRA(SR. ADV.)	2025-07-28	1.Period of Delay 192 DAYS 2.C. COPY OF IMPUGNED ORDER NOT FILED 3. PAGE NOS. 40 44 45 53TO 57 60 TO 68 NOT NEAT AND LEGIBLE.2.IN PAGE NO .02 ADDRESS OF OPP.NO.05 NOT CORRECT.
41	D-WP(C)/29787/2025	MANORANJAN PADHI	2025-07-28	1.Father s name not tally cause title with affidavit.
42	D-CMAPL/30009/2025	SANDEEP RATH	2025-07-28	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Period of Delay 261 days I.A. not filed. 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to paid
43	D-WP(C)/30078/2025	PRASANNA KUMAR MISHRA	2025-07-28	Annex-5 not mentioned in the petition copy.Page 9 and 10 not neat.
44	D-CONTC/29964/2025	ADV.	2025-07-28	1. Period of Delay 396 days (limitation petition not filed.) 2.Name of the Counsel Enrollment and phone no not mentioned in the petition .
45	D-CMAPL/29951/2025	ASHOK KUMAR SARANGI	2025-07-28	This case may be registered as CRLMA
46	D-CRLMC/22671/2025	ASHOK KUMAR DAS	2025-07-28	1. This case related to sexual offence the name of victim and her Grandfather deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter.

47	D-WP(C)/30025/2025	ATMAJIT MANMITH DAS	2025-07-28	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Deficit court fee of Rs.24/- not paid on the petition.2.Page nos 18 26 and 27 not neat and legible.3. Page nos.34 and 35 not properly marked on the file.4.Date of retrenched list dated 16.01.2012 under Annexure-4 does not tally with para-7 of the petition.5. Date of Year at para-5 under Annexure-2 does not tally with Index.
48	D- BLAPL/22697/2025	DIGAMBARA MISHRA	2025-07-28	i) Page 12 not properly scanned.
49	D-WP(C)/30063/2025	SOUMYA MISHRA	2025-07-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.8 on V.nama does not tally with cause title.
50	D- ABLAPL/22695/2025	PRAKASH CHANDRA DASH	2025-07-28	i) Paragraph Sl. no. of the petition not proper.ii) Paragraph no. mentioned in the declaration of the affidavit not correct
51	D- BLAPL/22840/2025	ADHIRAJ MOHANTY	2025-07-28	i) FIR no. not correctly furnished in Para n. 5 vide Anx-1. II)Legible copy of page of 30 and 31 are to be filed.
52	D-ITA/21813/2025	SASWAT KUMAR ACHARYA	2025-07-28	1. Put up for SR after filing of Free copy of order/ Certified copy of order under annex-7 of the Appeal.
53	D-WP(C)/30010/2025	PRANAB KUMAR PASAYAT	2025-07-28	Date of copy of documents vide annex-3 not tally with Index.
54	D- CRLLP/22233/2025	DURGA PRASAD DHAL	2025-07-28	1.. Period of Delay 45 days (I.A. for condonation of delay not filed) 2.Year of 1.C.C.No. wrongly furnished in 1st para, 3.S.L.Nos. of affidavit wrongly furnished.
55	D-WP(C)/30012/2025	AGNIHOTRA SAHU	2025-07-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.Occupation not mentioned in the I.A of the affidavit.
56	D-WP(C)/30029/2025	SOURAV DAS	2025-07-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 36 38 39 40 not neat.
57	D-CRLA/22497/2025	HEMANT KUMAR MUND	2025-07-28	1Provision of law not furnished in I.A., 2-Occupation of deponent not stated in affidavit in I.A.
58	D- BLAPL/22352/2025	DIBYAJYOTI SAHOO	2025-07-28	i) Name of the Lower court not mentioned in Rejection order.
59	D- BLAPL/22655/2025	SOUBHAGYA KUMAR DASH	2025-07-28	Paragraphs mentioned in the petition as well as Affidavit are not correct.
60	D- BLAPL/22658/2025	DIBYA PRAKASH MISHRA	2025-07-28	Hologram of Rs. 50/- not affixed in the Vakalatnama.
61	D- BLAPL/22403/2025	AMULYA RATNA PANDA	2025-07-28	1. A. fee is deficient.

62	D-BLAPL/22701/2025	PRANAYA KUMAR DASH	2025-07-28	i) Paragraph nos. 13 and 14 repeated in cause title. ii) Paragraph nos. not correct in Affidavit and Declaration of the Affidavit. iii). Name Of The Filing Advocate Not In Capital Letters In The Petition
63	D-WP(C)/30023/2025	SIDHARTHA MISHRA	2025-07-28	1. Age of the petitioner not tally with cause title. 2. sl.nos. of paragraphs not correct in declaration of affidavit.
64	D-WP(C)/30019/2025	ALOK KUMAR MOHAPATRA	2025-07-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
65	D-WP(C)/30026/2025	ATMAJIT MANMITH DAS	2025-07-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Synopsis and Date chart not alphabetic paginated in index. 2. Page nos. 34 to 41 not neat and legible. 3. Paragraph and Occupation of the deponent not correctly furnished in the affidavit
66	D-CRLMP/22104/2025	DIBYARANJAN BEHERA	2025-07-28	1. Opp. party no. 2 deleted from the cause title. 2. Prayer of the CRLMP not correctly furnished. 3. The words to the opp. party no-2 deleted from the para no. 1.
67	D-WP(C)/30068/2025	BIJAYA KUMAR BEHERA 1	2025-07-28	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Deficit court fee of Rs. 6/- not paid on the petition. 2. Occupation of the deponent not furnished in the affidavit. 3. Page nos. 12 and 18 not neat and legible. 4. Date of Letter dated 06.06.2025 under Annexure-2 does not tally with para-8 of the petition.
68	D-WP(C)/29229/2025	SANJIB KUMAR BHANJADEO	2025-07-28	.Address of O.p. no 2 not mentioned in petition.
69	D-WP(C)/30040/2025	SRINIVAS MOHANTY	2025-07-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Age Of the Petitioner No. 16 Not Mentioned In the C.T
70	D-WP(C)/29960/2025	PRANAYANEE DASMOHAPATRA	2025-07-28	complete address of op. 1 not mentioned in cause title
71	D-WP(C)/30066/2025	SANTOSH KUMAR SWAIN	2025-07-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
72	D-WP(C)/30111/2025	SURJYA NARAYAN SAHU	2025-07-28	1. Annexure-5 not marked on the file.
73	D-WP(C)/30052/2025	TUSAR KANTA MAHANTA	2025-07-28	Petitioner name in cause title does not tally with the V.nama. 2. Annexure-2 Series Copies of Notification dated 16.11.2017 and Notification dt. 23.11.2021 and 18.05.2020 mentioned in the Index appears to be wrong.

74	D-ABLAPL/22623/2025	BYOMAKESH TRIPATHY	2025-07-28	Name of Petitioner No. 3 and 4 in the Cause Title not tally with the signature in the Vakalatanama.
75	D-BLAPL/21730/2025	DEBASIS SAHOO	2025-07-28	31-As per standing order the name of victim/informant shall not be mentioned in the petition. i)Index not properly page marked.
76	D-RSA/29924/2025	SUNKURU SUDHAKAR RAO(SR. ADV.)	2025-07-28	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/-Not Paid. Decree Rs 05/- Not paid (b) Appellate Court Judgement Rs 03/- Paid. Decree Rs 05/- Not Paid.
77	D-CRLMP/22634/2025	BYOMAKESH TRIPATHY	2025-07-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS.13 and 14 NOT NEAT AND LEGIBLE 2..Petition not correctly addressed to Honorable Court
78	D-BLAPL/22401/2025	MRITUNJAY BANERJEE	2025-07-28	1. The Lower Court mentioned in the Cause Title do not tally with that of Rejection Oder.
79	D-CRLMC/22591/2025	GOURI MOHAN RATH	2025-07-28	Receipt Showing Serv.copy To Vigilance not Filed. 1.Annexure 16 mentioned in petition instead of Annexure 14 . 2. Page 52 not legible.
80	D-CRLA/22025/2025	DEVASHIS PANDA	2025-07-28	1.Period of Delay 5 Days
81	D-BLAPL/22389/2025	JANMEJAYA KATIKIA	2025-07-28	1. Subject code not furnished correctly in Cause title of the application.
82	D-CRLA/22257/2025	BISWAJIT NAYAK	2025-07-28	Period of Delay 78 Days
83	D-WP(C)/30106/2025	SANTOSH KUMAR MAHANTY	2025-07-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
84	D-ABLAPL/22644/2025	PRIYA RANJAN SINGH	2025-07-28	Index not proper. Annexure 2 has not been mentioned in the Index.
85	D-ABLAPL/22673/2025	SOUMYA JYOTI BISWAL	2025-07-28	.Receipt Showing Serv.copy To Vigilance not Filed.
86	D-WP(C)/30069/2025	SANTOSH KUMAR SWAIN	2025-07-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
87	D-BLAPL/22396/2025	PRASANTA KUMAR NANDA	2025-07-28	1. in cause title, paragraph 1 and 3 of the application and prayer , it is wrongly mentioned as C.T no34/24 instead of T.R 34/24 and G.R case no 862/23 instead of C.T no 862/23
88	D-RSA/29893/2025	MAHESWAR MOHANTY	2025-07-28	1.D.A.Fee of Rs.04/-to be Paid
89	D-ABLAPL/22679/2025	DURGA PRASANA DAS	2025-07-28	1. Page no 14 is not legible
90	D-WP(C)/30016/2025	ALOK KUMAR MOHAPATRA	2025-07-28	20-VERNACULAR CERTIFICATE NOT FURNISHED. H.C.B.A.W.F.Fee Rs.50.00 not paid in V>Nama.

91	D-RSA/29872/2025	ARIJEET MISHRA	2025-07-28	1.Court Fee Rs.2695/- Payable Not Paid.
92	D-CRLMA/22686/2025	ADV.	2025-07-28	Put up for SR after filling of c. copy of order.
93	D-WP(C)/30015/2025	BINI MISHRA	2025-07-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure-1 not legible
94	D-MACA/29883/2025	BIRANCHI NARAYAN RATH	2025-07-28	1. Period of Delay 23 days
95	D-MACA/30013/2025	MANAS KUMAR CHAND	2025-07-28	further SR after filling of C COPY
96	D-MACA/30036/2025	SOMNATH ROY	2025-07-28	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
97	D-CONTC/30074/2025	BHABANI SANKAR DAS	2025-07-28	sl.no.5 of affidavit not proper.
98	D-CRLMA/22500/2025	LALITENDU MISHRA	2025-07-28	1. Father name of the opp. party no. 2 not correctly furnished in cause title. 2. Page no.18 Annexure-3 not exhibited.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 28-07-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CRLA/791/2018	CRLA/791/2018	SUBASH CH. RATH	OTHERS. PUT UP FOR SR AFTER REDACTING THE NAME OF OF THE FATHER OF VICTIM AND AFTER FILING OF INDEX,SYNOPSIS AND DATE CHART